

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00101/2020

DATED THIS THE 29th DAY OF JUNE 2020

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Gurunath C. Betgeri  
57 YEARS,  
S/o Late Sri.Channappa,  
Occn: Dy.CSO/Mechanical,  
South Western Railway,  
Hubballi: 580 020. ....Applicant

(By Shri P.A.Kulkarni..... Advocate)

vs.

1.The Secretary,  
Railway Board,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi: 110 001.

2.General Manager  
South Western Railway,  
Gadag Road,  
Hubballi: 580 023.  
for and on behalf of Union of India.

3.Chief Personnel Officer,  
South Western Railway Headquarters,  
Hubballi: 580 020. ....Respondents.

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

At the very outset, Shri P.A.Kulkarni, learned counsel for the applicant stated that the applicant does not wish to press the present Original Application and he wishes to withdraw the same.

2. In view of the above statement made by Shri P.A.Kulkarni, learned counsel for the applicant, the Original Application is disposed of, having been not pressed.

3. No order as to costs.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)  
MEMBER (A) MEMBER (J)

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